

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 21-01-2026 To 21-01-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	232/2026	SANCHARY KABIRATNA Mobile:8777395465 Email:ADVSRIJATAMUKHERJEE30@GMAIL.COM	SRIJATA MUKHERJEE	11-02-2026	WRONG STAMP
2	CO	239/2026	SUNIL SHAW Mobile:9433423033 Email:BENERJEEABHISEK_ADVOCATE@YAHOO.COM	ABHISEK BANERJEE	11-02-2026	REQUIRED TYPE COPY
3	CO	244/2026	UNION BANK OF INDIA Mobile:7278589025 Email:CALCUTTA@SRIVASTAVAANDCOMPANY.COM	P.K. SRIVASTAVA	11-02-2026	CHIEF JUSTICE ADDRESSING WRONG
4	CPAN	86/2026	SOKHODI MEJHIAN AND ANR. Mobile:9051925069 Email:KARGOBINDA746@GMAIL.COM	GOBINDA KAR	11-02-2026	WRONG LISTING DATE
5	CRA (DB)	48/2026	SAGAR BAGDI Mobile:9647817029 Email:TRIPARNA.S.ROY@GMAIL.COM	TRIPARNA ROY	11-02-2026	1) CLARIFICATION NEEDED FOR THE RELATIONSHIP OF THE ACCUSED AND VICTIM GIRL 2) STRIKE THROUGH PROPERLY
6	CRM (A)	206/2026	SAFIKUL SK @ SAFIQU L SEKH Mobile:8442876565 Email:MR.KINGSUK@GMAIL.COM	KINGSUK MONDAL	11-02-2026	1) COMPLAINANT IDENTITY DISCLOSED AT PETITION.. 2).. STATE AND ANR (AT ALL CAUSE TITLE)
7	CRM(M)	87/2026	CHANDI CHALAK AND ANR. Mobile:8670152060 Email:GOENKARAHULDEB@GMAIL.COM	RAHUL DEB GOENKA	11-02-2026	1) MENTION LD TRIAL COURT REJECTION DETAILS OF PETITIONER NO 2 WITH IN 1ST PARA ... PREVIOUS OBJECTION IS NOT BEING COMPLIED PROPERLY
8	CRM(M)	161/2026	RABI PARAMANIK Mobile:7980922511 Email:INDRANINANDI9099@GMAIL.COM	INDRANI NANDI	11-02-2026	3) VICTIM HUSBAND NAME HAS BEEN DISCLOSED IN PETITION PREVIOUS OBJECTION NOT BEING COMPLIED PROPERLY
9	CRM(M)	170/2026	DINESH YADAV Mobile:8444986437 Email:ARSHAD.HUSSAIN5833@GMAIL.COM	ARSHAD HUSSAIN	11-02-2026	MENTION PREVIOUS HONBLE HIGH COURT CASES DETAILS IN 1ST PARA.
10	CRM(M)	175/2026	HARADHAN HALDER Mobile:8134803322	SAGNIKA BANERJEE	11-02-2026	SIGNATURE OF LD ADVOCATE IS REQUIRED ON THE LETTER ADDRESSED TO LD PUBLIC

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			Email:ADVSAGNIKA@GMAIL.COM			PROSECUTOR
11	CRM(M)	177/2026	AAA AND ANR. Mobile:9433061330 Email:SUPALADAS@GMAIL.COM	SUJATA DAS	11-02-2026	1) PETITIONERS IDENTITY HAVE BEEN DISCLOSED ... 2) PETITIONERS RELATIVE IDENTITY HAS BEEN DISCLOSED ... 3) POCSO CASE YEAR MENTIONED IN PETITION NOT MATCHING WITH IMPUGNED ORDER COPY
12	CRM(M)	184/2026	JANE ALAM MOLLA Mobile:8013852289 Email:SAFIQ1ULISLAMAAA@GMAIL.COM	SAFIQUL ISLAM	11-02-2026	1) DEPONENT SIGNATURE IS REQUIRED ON THE COPY OF ID CARD ... 2) CRM(DB) 628/2025 CASE YEAR WRONGLY MENTIONED IN 1ST PARA..
13	CRM (NDPS)	131/2026	NUR ALAM AND ANR Mobile:8017360441 Email:SRINJANGHOSH5@GMAIL.COM	SRINJAN GHOSH	11-02-2026	TRIAL COURT CASE NUMBER WRONGLY MENTIONED
14	CRM (NDPS)	132/2026	ANEKWE CHINWEZE ALEX Mobile:9830265780 Email:DREAM.B26@GMAIL.COM	SHASHANKA SHEKHAR SAHA	11-02-2026	WRONG SUBMISSION ABOUT HIGH COURT REJECTION DETAILS IN PARA 1
15	CRM (NDPS)	137/2026	MOSIOR MONDAL Mobile:7003578904 Email:KAUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	11-02-2026	1) P.S. CASE DETAILS AND LD TRIAL COURT CASE DETAILS WRONG IN PRAYER PARA ... 2) LD ADVOCATE DECLARATION IS REQUIRED IN 1ST PARA AS P.S. CASE YEAR WRONGLY MENTIONED IN CERTIFIED COPY OF LD TRIAL COURT
16	CRM(R)	5/2026	MAHERUL SK Mobile:9239416022 Email:MCADVHC@YAHOO.COM	MITUL CHAKRABARTY	11-02-2026	1) ATTACH COPY OF HONBLE HIGH COURT CASE ORDERS WHICH ARE MENTIONED IN 1ST PARA ... 2) G.R. CASE NO WRONGLY MENTIONED IN 1ST PARA ... 3) MENTION SESS. CASE NO. IN 1ST PARA AS PER CERTIFIED COPY ... 4) CRPC SECTION WRONG IN 1ST PAGE
17	CRR	237/2026	INDRANIL BHATTACHARYA Mobile:9830671772 Email:SUDIPBASU2010@GMAIL.COM	SUDIP BASU	11-02-2026	CHARGE-SHEET CERTIFIED COPY MISSING IN THIS PETITION
18	CRR	247/2026	SUSANTA KUMAR PAL Mobile:9830633637 Email:KAMALESHCHANDRASAHA@GMAIL.COM	PIYALI SANTRA	11-02-2026	SUBJECT CATEGORY CODE NOT MENTIONED IN PRESENTATION FORM OF THIS PETITION
19	CRR	258/2026	TAPASI HALDAR MONDAL AND OTHERS Mobile:6290994988 Email:JULFIKARALAM02555@GMAIL.COM	JULFIKAR ALAM	11-02-2026	WRONG ADDRESS PROVIDE IN THIS PETITION OF THE PETITIONER AND RESPONDENT
20	CRR	259/2026	DIGJOY BISWAS AND OTHERS	PIALI SANTRA	11-02-2026	VICTIM IDENTITY DISCLOSE IN THIS PETITION

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			Mobile:9830633637			
21	CRR	261/2026	PERFECT CREATION INDIA PRIVATE LIMITED AND ORS Mobile:9830519008 Email:ARUP.LEGAL@GMAIL.COM	A.K. ACHARYYA	11-02-2026	PAGE NO. 3 IS WRONG PAGE OF THIS PETITION
22	FMAT	28/2026	M/S. SATYAM INFRA PROJECT AND ANR. Mobile:7278727043 Email:UDDIPANBANERJEE@YAHOO.IN	UDDIPAN BANERJEE	11-02-2026	NO DISTRICT NAME MENTIONED IN ADDRESS
23	WPA	1286/2026	PRABIR METE Mobile:9088203041 Email:KUNDUDEBASISH83@GMAIL.COM	DEBASISH KUNDU	12-02-2026	INCOMPLETE 0 PAGE,POINTS OF LAW PAGE MISSING
24	WPA	1373/2026	ALAUDDIN SARDAR Mobile:9564039297 Email:PBISWASADVOCATE2018@GMAIL.COM	PRITHWIRAJ BISWAS	12-02-2026	COURT NO WRONG
25	WPA	1397/2026	FATMA BIBI Mobile:6290558808 Email:SARMISTHABASAK805@GMAIL.COM	SARMISTHA BASAK	12-02-2026	LOGO MISSING
26	WPA	1423/2026	AVISHEK MISHRA Mobile:9830647300 Email:DASSINHAANDCO@GMAIL.COM	KANISHK SINHA	12-02-2026	RESPONDENT 1 STATE MISSING
27	WPA	1426/2026	TAPAS PAL Mobile:9875520586 Email:MINHAZSERWANYISLAM@GMAIL.COM	MINHAZ SERWENY ISLAM	12-02-2026	RESPONDENT 2 PINCODE MISSING
28	WPA	1429/2026	FAREZ MOLLA AND ORS. Mobile:9332550050 Email:AGNISWAR.JIO@GMAIL.COM	AGNISWAR BHUINYA	12-02-2026	COURT NO WRONG,RESPONDENT SERIAL NO WRONG
29	WPA	1452/2026	SK JAFAR ALI Mobile:6290181725 Email:ABHINABADROCK@GMAIL.COM	ABHINABA MUKHERJEE	12-02-2026	LOGO MISSING